

Annexure-1

Name of the corporate debtor: Indison Agro Foods Limited ; Date of commencement of CIRP: 03-Mar-2023; List of creditors as on: 25.03.2023

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	State Bank Of India	16.03.2023	3,29,37,57,441.46	3,21,85,79,122.89	FINANCIAL DEBT	yes, to the extent of value of securities	yes personal guarantees	No	61.87%				7,51,78,318.57	some documents are called for , the claim may undergo changes in case we come across some information / additional information
2	Indian Bank	16.03.2023	1,50,44,41,122.36	1,50,06,69,794.03	FINANCIAL DEBT	yes, to the extent of value of securities	yes personal guarantees	No	28.85%				37,71,328.33	called for , the claim may undergo changes in case we come across some information /
3	ICICI Bank	16.03.2023	48,26,01,100.79	48,26,01,100.79	FINANCIAL DEBT	yes, to the extent of value of securities	yes personal guarantees	No	9.28%					some documents are called for , the claim may undergo changes in case we come across some information / additional information
			5,28,07,99,664.61	5,20,18,50,017.71					100.00%				7,89,49,647	